File No.HR-11011/1/2021-HR-FSSAI

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)

(मानव संसाधन विभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली - 110 002

ईमेल आईडी : estt@fssai.gov.in

संपर्क संख्या : 011 2323 1679

Dated : 29.09.2023

Office Order No.399/2023

In exercise of the power contained in Section 4(1) of The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 and with the approval of the Competent Authority, following officers /officials have been nominated as member of Internal Complaints Committee of Food Safety and Standards Authority of India, New Delhi.

Sno	Name	Designation
01	Ms Sweety Behera, Director	Presiding Officer
02	Sh. Nilesh Kumar Ojha, Assistant Director	Member
03	Ms Nimanshi, Manager	Member
04	Ms. Hazel Siromani	External Member

2. It is stated that the Presiding Officer and every Member of the ICC shall hold office for such period, not exceeding three years, from the date of their nomination. The ICC shall function as per the broad guidelines prescribed in the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013.

Digitally Signed by Sonal Date: 29-09-2023 15:26:36 Reason: Approved (Sonal) Administrative Officer (HR)

To

- 1. Presiding Officer and Members of the Internal Complaints Committee.
- 2. All Divisional Heads/ Directors, FSSAI, HQ... with a request to bring this constitution of Internal Complaints Committee to notice of their subordinates.
- 3. Under Secretary (FR), Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi.
- 4. All Section/Notice Board / IF Division for uploading in e-office & website.

Copy for information to:

1. PS to Chairperson, FSSAI/Sr. PS to CEO, FSSAI